## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/2/2016

NAME OF THE PETITIONER(S)

: John S. Dorai

NAME OF THE RESPONDENT(S)

: M/S The Church of South India Trust Association & others

**SECTION** 

: 241

SI.No. NAME (IN CAPITAL)

REPRESENTED BY

1. R Padmerettes

Paleli-

2. S. Bhasathi rajan,
3. D. Prasson Hukuntus Arun Kuman
4. A. Immarcul Con

Consel for A. NO. 43+43

## **ORDER**

PCS representing the petitioner present and filed CA 211/2017, furnishing copy of the same to the other side. Counsel for R1, counsel for R2 to R11 and counsel for respondent in CA 43 & CA 44 of 2017 are present. They prayed time for filing counter and for making submissions. Time is enlarged at their request. The matter is adjourned for hearing submissions by both the sides alongwith CA 48/2016, CA 49/2016, CA 43/2017, CA 44/2017 and CA 75/2017. Put up on 07.12.2017 at 10.30 A.M.

-Sa-

K Anantha Padmanabha Swamy Member (Judicial)